

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 538/2019

Date of Decision: 26th November, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Ahmed Afroz
Son of Kausar Nawab
Age about 47 years, Occupation: Service,
Length of Service : about 26 years,
An Indian Inhabitant of Mumbai,
Presently designated as Assistant
Loco Pilot in Mumbai Division
of Central Railway.
Residing at Flat No.19,
Aasiana Tower, I.C. Colony,
Borivali (West),
Mumbai - 400 103.

... *Applicant*

(*By Advocate Shri Ramesh Ramamurthy*)

VERSUS

1. The Union of India
Through
General Manager,
Central Railway,
Gen Manager's Building,
CST Mumbai - 400 001.
2. Principal Chief
Operating Manager,
Central Railway,
Address : DRM's Building,
First Floor,
CST Mumbai - 400 001.
3. Additional Divisional
Railway Manager (O)
Mumbai Division, Central Railway,
DRM's Building, Ground Floor,
CST Mumbai - 400 001.

4. Senior Divisional Electrical
Engineer (TRS.O.)
Mumbai Division, Central Railway,
Address : DRM's Annexe Building,
2nd Floor, CST Mumbai,
400 001. **Respondents**

(By Advocate **Shri R.R. Shetty**)

ORDER (ORAL)

PER: DR. BHAGWAN SAHAI, MEMBER (a)

Learned counsel for the applicant requests for withdrawal of the present OA in view of deficiencies in it, with liberty to file a better/improved OA.

2. The Original Application is accordingly dismissed as withdrawn with liberty to the applicant to file a fresh OA subject to law of limitation. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

ma.

SD
27/11/19